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Indo-U.S. Education Foundation

*63. Shri Nambiar: Shri Bibhuti Mishra: Shri K. N. Tiwary: Shri A. S. Alva: Shri Sidheshwar Prasad: Shri Rishang Keishing: Shri Hem Barua: Shri Nath Pai: Shri Hari Vishnu Kamath: Shri Surendranath Dwivedy: Shri Linga Reddy: Shri P. R. Chakraverti: Shrimati Renuka Ray: Shri Harish Chandra Mathur: Shri P. C. Borooah: Shri Prakash Vir Shastri: Shri Hukam Chand Kachhavaiva: Shri Raghunath Singh: Shri Kolla Venkaiah: Shri H. N. Mukerjee: Shri R. Barua: Shri Yashpal Singh: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi: Shri S. C. Samanta: Shri Subodh Hansda: Dr. L. M. Singhvi: Shri R. S. Pandey: Shri Utiya: Shri Madhu Limaye: Dr. Ram Manohar Lohia: Shri Bagri: Shrimati Renu Chakravartty: Shri Indrajit Gupta: Shri Kishen Pattnayak: Shri Vishwa Nath Pandey: Shri Hem Raj: Shri Daljit Singh:

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the Prime Minister has recently stated that the proposal for setting up of the Indo-American Education Foundation was finalised by the late Prime Minister. Shri Lal Bahadur Shastri;
- (b) if so, what were the terms then proposed;
- (c) whether there is any change in the new terms on the suggestions of eminent educationists; and

(d) if so, the final terms and conditions of the agreement?

The Minister of Education (Shri M. C. Chagla): (a) The Prime Minister had stated that the proposal to set up an Indo-American Education foundation was approved in principle in March, 1965 when the late Shri Lal Bahadur Shastri was the Prime Minister.

(b) to (d). Neither Government had committed itself to any precise terms in March, 1965 and even today. the position is fluid. The reactions of educationists to various proposals, which had been tentatively formulated, will be fully taken into account by Government when further talks with the U.S. authorities, for which no time-table has so far been fixed take place.

Shri Nambiar: In view of the fact that a large section of Indian public opinion is against such a Foundation which will surely contribute to the growth of American domination, political and economic, in India. have Government reconsidered the matter and taken up any proposal to give up the proposed scheme?

Shri M. C. Chagla: I repudiate both the assumptions underlying the question.

Some hon. Members: Why?

Shri M. C. Chagla: I do not accept that public opinion is against the establishment of this Foundation.

Shri Vasudevan Nair: We challenge Government on this question.

Shri M. C. Chagla: May I finish? The second assumption is that the setting up of this Foundation will lead to political and economic domination by the U.S. As both the assumptions are incorrect, the rest of the question need not be answered.

Shri Nambiar: Is it not a fact that even eminent professors of universi-

ties have opposed the formation of this Foundation? Have Government considered the point of view expressed by these professors?

Shri M. C. Chagla: May I point out that I took the trouble to call a meeting of the professors of the Delhi University, for whom I have great regard and who represent some of our intellectual elite. I had a talk with them. Then we called another meeting of educationists at which the Prime Minister was present. We listened to them, and what we discovered was that although there was criticism as to the form the Foundation might take, by and large there was no serious opposition to the principles of the Foundation.

श्री विभूति मिश्रः वया कोई ऐसा भी मुझाव प्रधान मंत्री और शिक्षा मंत्री हैं के सामने आया है कि यह जो रुपया है इसको शिक्षा मंत्रालय को दे दिया जाए और शिक्षा मंत्रालय इसको खर्च करे या इस रुपये को टैक्नीकल एजुकेशन पर ही खर्च किया जाए तथा किसी दूसरे कामों में खर्चन किया जाए?

Shri M. C. Chagla: That was one of the suggestions put forward at the meeting of the educationists, that instead of starting the foundation, this amount should be given to the Ministry, and the answer was. least, the tentative answer was, that this money belongs to the United States. It is entirely at the disposal of the United States, and it is rather difficult to ask the United States that instead of starting a Foundation, they over the should hand And personally I think it is not right for the Ministry of Education to accept a gift like this from a foreign country.

Shri Surendranath Dwivedy: The Minister just now stated that the terms have not yet been finalised. What is the view of the Government in this matter, whatever might be the composition of the Foundation? Is it the

view of the Government that the direction, control and management of the entire Foundation will be in the hands of the Indian Government?

Shri M. C. Chagla: Y.s, Sir. I can give an assurance to this House that when the Foundation is ultimately established, Indian opinion will have a preponderating voice. The Foundation will never be permitted to formulate or implement any policy which will run counter to our national policy; nor will we permit any American influence to be injected into our culture and our way of life.

श्री सिद्धेश्वर प्रसाद: मैं जनना चाहता हूं कि जब पीं० एलं० 480 के अन्तर्गत अमरीका से अनाज मंगाने का करार हुआ था तो क्या भारत और अमरीका सरकार के बीच इस प्रकार का भी कोई करार हुआ था कि यह पैसा किस रूप में खर्च किया जाएगा? यदि हुआ था तो उसकी गर्ते क्या थीं? और क्या यह जो फाउंडेशन बनाया जा रहा है, इसका पैसा शिक्षा के अतिरिक्त किसी दूसरी मद में जैसे सिचाई है, बिजली है या सड़कों आदि का निर्माण है, भी खर्च किया जा सकता है, यदि किया जा सकता है तो इस सुझाव पर भारत सरकार ने विचार किया है या नहीं?

Shri M. C. Chagla: May I explain to the House-I am sure many Members know it-that under P.L. 480 the counterpart rupees that we get are to be disposed of in this manner; 80 per cent are to be spent on developmental programmes with the consent both of the Indian and American Governments; 13 per cent can be used by the United States to help American business; 7 per cent is entirely at the disposal of the United States which is called "Money for American use", and it is this 7 per cent that we are trying to immobilise This 7 per cent represents a little more than Rs. 200 crores and the suggestion is to take this Rs, 150 crores which America can use for any purpose, over which we have no control.

Shri Bhagwat Jha Azad: You say any purpose. Is it for espionage also?

Shri Nambiar: It is being used for espionage.

Shri M. C. Chagla: Any purpose under international law and international morality, but it is at the disposal of the United States, we have no control, we cannot ask them what they are doing with it or why. Therefore, it is a good thing for our country that, instead of leaving it to the United States to spend all this money, we immobilise it. This money will be invested in Government securities. The Foundation will be an Indian foundation governed by Indian laws and carrying out Indian policies.

श्री किशन पटनायक: यह प्रतिष्ठान एक साजिश है हिन्दुस्तान में एक तो ग्रमरीकी भाषा को स्थायी बनाये रखने की ग्रीर ग्रमरीकी भाषा के जरिये हिन्दुस्तान की संस्कृति को ग्रमरीकी संस्कृति ग्रीर सभ्यता द्वारा प्रभावित करने की। क्या यह सही है?

Shri M. C. Chagla: I take it that my hon. friend is drawing a distinction between the English language and the American language. He is quite right. American language has become a different language now.

Shri Ram Sewak Yadav: I think you have misunderstood.

श्री किशन पटनायक : समझने की कोशिश करें।

Shri Bhagwat Jha Azad: The Pant Market has become Super Market. That is the American language.

Shri M. C. Chagla: I do not like that expression, Super Market.

श्री किशन पटनायक : अंग्रेजी भाषां ज्यादा अमरीका की है और इंग्लिस्तान की उतनी नहीं है, यह समझ लेना चाहिये।

Shri M. C. Chagla: May I point out that today we have got several Ameri-

I will give can foundations. the names: There is the US Educational Foundation in India-the Fulbright Group; There is then the US Aid Agency; there is the Ford Foundation; there is the Rockefeller Foundation; there is the Asia Foundation; these are spending lakhs of rupees for various aspects of education and other programmes in India. These are entirely American foundations over which we have no control. Surely, all these foundations have not interfered with our culture of which I am very proud. (Interruption). Why we assume that a foundation which would be under Indian control to a large extent will do harm to our culture?

श्री किशन पटनायक : जवाव दे रिंहें या सवाल पुछ रहे हैं?

Shri Harish Chandra Mathur: Is not a fact that as a result of severe criticism of this proposal in the country, there was a reaction among the Americans themselves? What was their reaction? Is it a fact that they want to forget all about it and we want to forget all about it and nobody wants to take any initiative? If it is not so, who is now taking the initiative and at what stage does it rest?

Shri M. C. Chagla: As my hon. friend knows, there was a declaration made by the President of the United States, and our Prime Minister concurred with the idea of establishing a foundation. Shastriji, when he was the Prime Minister, brought the matter to the Cabinet and the Cabinet gave approval to the foundation in principle, so that the principle of the foundation is accepted. The United States is fully conscious how sensitive India is and rightly so. We are very sensitive of our culture; we are very sensitive about those areas where we do not want any foreign interference. Knowing the sensitivity of this country,-(Interruption)-may I please?

श्री रामेश्वरानन्द: ग्रापकी संस्कृति क्या है, इतना तो ग्राप बता दें।

Shri M. C. Chagla: America knows the criticism here. It has been conveyed to the United States, what the public feeling is. Therefore, it has done good. I am glad that public opinion has asserted itself in country. So, ulimately, when we sit down and discuss the details, the United States will take into consideration what public opinion in this country is.

Shri Hari Vishnu Kamath: Sir, we could have a two-hour discussion on this subject, later on. (Interruption).

Shri M. C. Chagla: There is a letter from-(Interruption).

Mr. Speaker: It is the desire of hon. Members, and I also feel that-(Interruption) -- order. order-sometime afterwards a discussion might be had on this subject because it agitates so many hon. Members.

Shri M. C. Chagla: I am in the hands of this House. A time can be found.

Mr. Speaker: If notice is given, I will trv.

Shri Hari Vishnu Kamath: We will give notice.

Media for U.P.S.C. Examination

*64. Shri Sezhiyan: Shri Madhu Limaye: Shri Kishen Pattnayak: Dr. Ram Manohar Lohia: Shri Umanath: Shri Muthiah: Shri Bagri: Shri M. L. Dwivedi: Shri S. C. Samanta: Shri Subodh Hansda: Shri Bhagwat Jha Azad: Shri P. C. Borooah: Shri P. R. Chakraverti:

Will the Minister of Home Affairs be pleased to state:

Shri Linga Reddy:

(a) whether it is a fact that the Jnion Public Service Commission has finalised a formula for holding the

Central Services examinations in all \ the 14 languages;

- (b) if so, the salient features thereof: and
- (c) when the new formula will be adopted in the U.P.S.C. examinations?

The Deputy Minister in the Ministry of Home Affairs (Shi Vidya Charan Shukla): (a) Not yet, Sir.

(b) and (c). Do not arise.

Shri Sezhiyan: May I know whether the attention of the Government has been invited to a public statement made by the Chief Minister of Madras, Shri Bhaktavatsalam, at Madurai that the Union Public Service Commission had finalised a formula for holding the Central Service examinations in all the 14 languages of India? This statement was made by the Chief Minister of Madras. I want to know whether that statement is correct or not.

Shri Vidya Charan Shukla: The Union Public Service Commission is going ahead with the finalisation of this scheme. It will take a little more time before the scheme can be implemente.

Shri Sezhiyan: May I know whether it is a fact that the Government have been giving the assurances on the floor of this House from 1954 onwards that all the principal regional languages will be the media of examination of the UPSC? I want to know whether the Government have taken the advice of the UPSC into consideration before making these solemn assurances or whether the assurances were made simply to hoodwink the non-Hindi speaking people or whether they are serious in implementing these assurances?

Shri Vidya Charan Shukla: There is no difference of opinion between the Government and the UPSC on this question.